

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition /10/241/2024
NAME OF THE COMPANY	AMK Constructions and others
NAME OF THE PETITIONER(S)	Mubeen Khudaja Adil and Others
NAME OF THE RESPONDENT(S)	AMK Constructions and others
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. Mayur Mundra for the Petitioner.

Ld. Counsel Ms. Anusha Moturi for the Respondent No.2.

It is stated by Ms. Anusha Moturi that Vakalat has been filed today. For filing of counter, **matter is adjourned to 31.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)